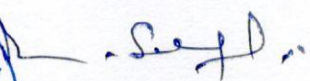


FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
ZOOM DEALCOMM PRIVATE LIMITED**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| Sr. No. | RELEVANT PARTICULARS | |
|---------|---------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of the corporate debtor along with PAN & CIN/ LLP No. | ZOOM DEALCOMM PRIVATE LIMITED PAN: AAACZ3128R CIN: U51109WB2008PTC121668 |
| 2. | Address of the registered office | 66 Nalini Seth Road, Ground Floor, Kolkata, West Bengal, 700007 |
| 3. | URL of website | NA |
| 4. | Details of place where majority of fixed assets are located | No Fixed Assets |
| 5. | Installed capacity of main products/ services | NA |
| 6. | Quantity and value of main products/ services sold in last financial year | Corporate Debtor is Non-Operational |
| 7. | Number of employees/ workmen | Nil |
| 8. | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | It can be obtained from the Resolution Professional through an e-mail request to be sent on cirp.zoomdealcomm@gmail.com |
| 9. | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: | It can be obtained from the Resolution Professional through an e-mail request to be sent on cirp.zoomdealcomm@gmail.com |
| 10. | Last date for receipt of expression of interest | February 28, 2024 |
| 11. | Date of issue of provisional list of prospective resolution applicants | March 09, 2024 |
| 12. | Last date for submission of objections to provisional list | March 14, 2024 |
| 13. | Date of issue of final list of prospective resolution applicants | March 24, 2024 |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | March 14, 2024 |
| 15. | Last date for submission of resolution plans | April 13, 2024 |
| 16. | Process email id to submit Expression of Interest | cirp.zoomdealcomm@gmail.com |


Mr. Manoj Sehgal
Resolution professional
IBBI/IPA-002/IP-N00108/2017-2018/10256
 Flat 71, Tower- Acacia 2, Vatika City,
 Sector 49, Gurgaon, Haryana-122018
 For Zoom Dealcomm Private Limited



Date: 13.02.2024
Place: Gurgaon